



**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No.2**  
**(IB)-237(PB)/2022**

**IN THE MATTER OF:**

BSFC Distributors Private Limited ... Petitioner/Applicant  
Vs.  
Pilot Mines & Minerals Private Limited ... Respondent

**Order Under Section 7 of IBC**

**Order delivered on 17.01.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (T)**

**PRESENT:**

For the Petitioner : Mr. Akash Srivastava  
For the Respondent :

**ORDER**

Mr. Akash Srivastava, Ld. Counsel appears through VC. Clarification sought for is given. Reserved for orders.

-Sd/-

**(JUSTICE RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-Sd/-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

17.01.2023  
Lalit